

(a) whether Government have conducted a study on the increasing danger of pollution posing a serious health hazard to these people in this country;

(b) if so, nature of such study; and

(c) if not, whether Government have plans for conducting such study in future?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) and (b) study of pollution of various types is one of the functions of the National Environmental Engineering Research Institute (NEERI), Nagpur. The Institute has so far carried out short term air quality survey in 4 major cities namely, Bombay, Delhi, Calcutta and Kanpur in 1968-69 for a period of 1-2 months for each city. They have also conducted studies on water pollution in Jamuna, between Agra and Wazirabad (Delhi), Ganga near Kanpur, Damodar in Durgapur and Hooghly in Asansol region (Calcutta).

(c) For a proper assessment of effect of pollution it is necessary to undertake long term studies. The NEERI, Nagpur can undertake specific studies when these are sponsored by local bodies.

#### †Workers' participation in management

1447. SHRI DEORAO PATIL: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to allow workers' participation in the management of sick textile mills owned by the Central Government; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b) Provisions for workers participation at various levels of management are being considered for incorporation in a com-

prehensive Industrial Relations Bill which is being processed by the Ministry of Labour. As and when the Bill is enacted, the question of workers' participation in the management of the nationalised textile mills would be decided in the light of the relevant provisions.

#### ‡Report of the Fuel Policy Committee

1505. SHRI SHYAMLAL GUPTA: Will the Minister of ENERGY be pleased to state:

(a) whether Government have finalised the study of the report of the Fuel Policy Committee;

(b) if so, the findings of the report; and

(c) the action Government propose to take in the implementation of the recommendations made therein?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (c) The report of the Fuel Policy Committee is still under examination.

#### ‡Grant of Licences to Indian Oxygen Ltd.

1507. SHRI B. D. BURMAN: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state: (a) whether it is a fact that fresh carry on licences were being granted to Indian Oxygen Ltd., to manufacture Carbide and Argon, Nitrous Oxide, Hydrogen, Nitrogen Freon, Freon 12, Freon Gas 22, Freon Gas 13, Aceton Gas 22, Mixture Gases, Manufacturing of Plants, Electrodes; equipments and Components, keeping in view that the Company would issue additional Equity Shares to Indian National reducing foreign holding; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) No, Sir.

(b) Does not arise.